- ix. Compensation Package for Sterilization acceptors for providing compensation for loss of wages to the beneficiary and also to the service provider for conducting sterilizations
- x National Family Planning Indemnity Scheme' (NFPIS) under which clients are insured in' the eventualities of deaths, complications and failures following sterilization and the providers/ accredited institutions are indemnified against litigations in those eventualities.
- (d) As a result of the effort of the government, the growth rate of the country has come down significantly.
 - (e) and (f) Does not arise.

Compulsory health insurance for all in India

1965. DR. VIJAY MALLYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is having any proposal to make health insurance mandatory for every citizen of the country;
- (b) if so, how much Government will contribute towards the premium amount; and
- (c) whether Government has a proposal to include universal health coverage in its Twelfth Five Year Plan?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) There is no proposal to make health insurance mandatory for every citizen of the country.

- (b) Does not arise in view of (a) above.
- (c) The Twelfth Plan strategy seeks to strengthen initiatives taken in the Eleventh Plan to expand the reach of health care and work towards the long term objective of establishing a system of Universal Health Coverage (UHC) in the country. The Plan envisages substantial expansion and strengthening of the public health systems both in rural and urban areas, with robust provision of primary health care.

New drugs policy

1966. SHRI RASHEED MASOOD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has formulated a new drugs policy;
- (b) if so, the details thereof;
- (c) whether Government has proposed a policy of distinguishing antibiotic drugs by packaging them in different coloured wrappers; and
 - (d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No.

- (b) Does not arise.
- (c) No.
- (d) Does not arise.

Drug trial in Madhya Pradesh

†1967. DR. VIJAYLAXMI SADHO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that an incidence of "drug trial" had occurred in Indore city of Madhya Pradesh;
 - (b) if so, the details of those found involved therein;
 - (c) the action taken by Government thereon; and
 - (d) the other places where such drug trials have occurred?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) Clinical Trials for drugs are conducted in various institutions all over the country. Cases of alleged irregularities in conduct of clinical trials have been reported from Indore city of Madhya Pradesh. A statement containing the details of the cases of alleged irregularities reported during the last three years from Indore and other places and the action taken by the Government thereon is given in Statement.

[†]Original notice of the question was received in Hindi.